



NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.73/252/HDB/2017
NAME OF THE COMPANY	Sri Balaji Hollow Bricks & FRC Covers Private Limited
NAME OF THE PETITIONER(S)	Sri Balaji Hollow Bricks & FRC Covers Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)+	Designation	E-mail & Telephone No.	Signature
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Heard, Shri. K.C.H Venkat Reddy, learned PCS for the petitioner and Dr. S.V. Rama Krishna, learned counsel for the petitioner.

CA is disposed of by separate order.

Member (Technical)

Member (Judicial)